

**Fourteenth Loksabha**

**Session : 7**

**Date : 22-05-2006**

**Participants : Meena Shri Namu Narain, Das Dr. Akhilesh, Dasmunsi Shri Priya Ranjan, Sahu Shri Chandra Sekhar, Bhuria Shri Kantilal, Handique Shri Bijoy Krishna, Soz Prof Saifuddin**

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Title : Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Now, papers to be laid on the Table of the House.

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 1999-2000.

(ii) Annual Report of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 1999-2000, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4362/06)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table –

(1) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati Broadcasting Corporation of India, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4363/06)

- (3) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati Broadcasting Corporation of India, New Delhi, for the year 2004-2005, together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4363 A /06)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): On behalf of Shri K. Chandrashekar Rao, I beg to lay on the Table a copy of the Notification No. S.O. 403 (E) (Hindi and English versions) published in Gazette of India dated the 27<sup>th</sup> March 2006, regarding constitution of the Central Apprenticeship Council and appointment of Shri Nagaraj Chebbi, as its Chairman and Shri Mettu Surya Prakash as its Vice Chairman and members mention therein, issued under section 24 of the Apprentices Act, 1961.

(Placed in Library. See No. LT 4364/06)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I beg to lay on the Table

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the FCI Aravali Gypsum and Minerals India Limited and the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2006-2007.

(Placed in Library. See No. LT 4365/06)

(ii) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(ii) Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 4366/06)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) नैशनल हॉर्टिकल्चर बोर्ड, गुडगांव के वर्ष 2003-2004 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नैशनल हॉर्टिकल्चर बोर्ड, गुडगांव के वर्ष 2003-2004 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4367/06)

(3) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) हिमाचल प्रदेश एग्रो इंडस्ट्रिज कारपोरेशन लिमिटेड, शिमला के वर्ष 2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हिमाचल प्रदेश एग्रो इंडस्ट्रिज कारपोरेशन लिमिटेड, शिमला के वर्ष 2004-2005 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4368/06)

(5) चौधरी चरण सिंह नैशनल इंस्टीट्यूट ऑफ एग्रीकल्चरल मार्केटिंग, जयपुर के वर्ष 2004-2005 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4369/06)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2004-2005, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4370/06)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(DR. AKHILESH DAS): I beg to lay on

the Table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the MECON Limited and the Ministry of steel for the year 2006-2007.

(Placed in Library. See No. LT 4371/06)

- (2) Memorandum of Understanding between the Kudremukh Iron Ore Company Limited and the Ministry of Steel for the year 2006-2007.

(Placed in Library. See No. LT 4372/06)

- (3) Memorandum of Understanding between the Hindustan Steel Works Construction Limited and the Ministry of Steel for the year 2006-2007.

(Placed in Library. See No. LT 4373/06)

- (4) Memorandum of Understanding between the Manganese Ore (India) Limited and the Ministry of Steel for the year 2006-2007.

(Placed in Library. See No. LT 4374/06)

- (5) Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 2006-2007.

(Placed in Library. See No. LT 4375/06)

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